

Rs. 345 crores in March 90, if so, whether any study/enquiry has been made to identify the causes of such financial wreck of the company; and

(c) whether the company in question proposed to Government for waiting off loans and the interest due from it, if so, when and what is the amount separately in respect of both counts and whether Government have taken any decision on that proposal, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) The accumulated losses of the company amounted to Rs. 345.63 crores at the end of March, 1990, including interest on Government loans of Rs. 173.77 crores. A Committee was appointed by EPI to go into the issue of losses incurred by them. The Committee has submitted its report.

(c) The proposal was received in February, 1991 for financial restructuring of EPI including writing off of Government loan of Rs. 160.11 crores and interest on Govt. loan of Rs. 173.77 crores. The proposal is under consideration.

Foreign investment proposals

2039. SHRI PARMESHWAR KUMAR AGARWALLA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Empowered Committee has recently approved 25 foreign investment proposals;

(b) if so, the details thereof; and

(c) the number of proposals pending before the committee for consideration?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT), WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b) Yes, Sir. In the 9th meeting held on 9-2-1993, the Empowered Committee approved 25 foreign investment proposals recommended by the Foreign Investment Promotion Board. Of these, 13 proposals were for setting up 100 per cent Export Oriented Units in areas like Shoes, Synthetic Filament Yarn, Chemicals, Food Processing Industries, Rubber Products and Granites. The proposals cleared by the Empowered Committee envisage direct foreign investment, including NRI investment in Indian Companies, of over Rs. 160 crores.

(c) Consideration of proposals by the Empowered Committee is a continuing process.

Problems of Handicapped persons working in PSUs

2040. SHRI GHUFRAN AZAM: Will the PRIME MINISTER be pleased to state:

(a) the details of schemes of rehabilitation of handicapped persons including their employment in the Central Government Undertakings;

(b) whether it is a fact that Government have received information from various sources that some of the public sector undertakings are declining to follow the guidelines issued by Government in the matter of treatment meted to handicapped persons;

(c) whether it is also a fact that some of the PSUs have been contesting the cases with handicapped persons in various courts of law;

(d) whether any effective steps have been taken to resist such decisions of the PSUs; and